

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)**

ORDER

No: 1515 of 2022/RG

Dated: 03.11.2022

In partial modification to the High Court order No. 1511 of 2022/RG dated 03.11.2022, Sh. Prem Sagar, Civil Judge (Sr. Division)/Sub-Judge, is hereby posted as Secretary, High Court Legal Services Committee instead of Joint Registrar Inspection, High Court Wing Jammu.

By Order.


**(Sanjeev Gupta)
Registrar General**

No:37661-73 /RG/GS

Dated: 03.11.2022

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Srinagar.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Member Secretary, Legal Services Authority, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
9. Sh. Prem Sagar, Civil Judge (Sr. Division)/Sub-Judge
..... for information and n/a.
10. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
11. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
12. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information and n/a.
13. Office file.


Registrar General